

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 18 (ND)/2010
TP11/397-398/ALL/16/CLB

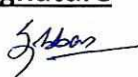
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016.

NAME OF THE COMPANY: Sh. Prabhat Kumar & Ors.

Vs.

M/s MACI Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Zain Abbas	Advocate	Petitioner	
2.				

Order dated 3.8.2016

18(ND)2010 Mr. Prabhat Kumar & Ors. V. M/s MACI Organics Ltd & Ors.

Learned Counsel Sh. Zain Abbas appearing on behalf of the petitioner, represented that even though pleadings are completed, the matter remains at the stage of deciding objections of the valuation report.

The matter shall be listed on 08.09.2016.


VSR Avadhani (Hon'ble Member) Judicial


H P Chaturvedi (Hon'ble Member) Judicial